

for suitable action. All complaints from Members of Parliament are, however, required to be brought to the notice of the concerned General Manager and the Railway Board.

(b) A statement giving the number of complaints recorded against D.T.Ss. or D.L.Os. is laid on the Table of the Sabha. [See Appendix VI, annexure No. 26.]

(c) Yes, where necessary.

(d) Generally by officers of suitable rank having regard to the status of the officer against whom the complaint is made.

Wireless Inspectors

2727. Shri Vajpayee: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the wireless inspectors work on a rotational system and are not kept in their posts on permanent basis in a regular cadre;

(b) if so, the reasons therefor; and

(c) the number of such wireless inspectors?

The Minister Transport and Communications (Shri S. K. Patil): (a) Yes, except a few directly recruited Wireless Licence Inspectors who work on permanent basis.

(b) (i) Appointment on permanent basis will mean creation of small isolated cadre with little scope for promotion. Creation of such cadre causes dissatisfaction leading, in course of time, to persistent demands and agitation for avenues of promotion which is not found possible to meet.

(ii) Long contacts with radio dealers and users of receiving sets may give scope for malpractices, causing loss of revenue to Government.

(iii) Rotational system has the advantage of permitting the departmental officials to revert back to their

normal work and seek promotion in the general line.

(c) 271 Wireless Licence Inspectors and 25 Wireless Investigating Inspectors.

Damage to Rabi Crops

2728. Shri Pangarkar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have received reports from any State regarding damage of rabi crops by insects and heavy rainfalls during the year 1958-59; and

(b) if so, the details thereof?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). Reports of damage of rabi crops by insects and heavy rainfalls during the year 1958-59 have been received from some of the States. A statement giving the details thereof is laid on the Table of the Sabha. [See Appendix VI, annexure No. 26.]

Supply of Wheat to Flour Mills

2729. { Shri Pangarkar:
Shri E. E. Mishra:

Will the Minister of Food and Agriculture be pleased to state the quantity of wheat supplied to the flour mills in India by Government during 1958-59?

The Minister of Food and Agriculture (Shri A. P. Jain): The total quantity of imported wheat supplied by the Central Government to roller flour mills in the country during the period April, 1958 to February, 1959, was about 7.44 lakh tons.

Imported Foodgrains

2730. Shri N. E. Manisamy: Will the Minister of Food and Agriculture be pleased to state whether the imported foodgrains are subject to the price fixed for procurement in Southern Zone?